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# Gujarat Short Title (Amendment) Act, 2011

# 15 of 2011

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## Gujarat Short Title (Amendment) Act, 2011

#### 15 of 2011

AN ACT to amend the short title of BombayActs. It is hereby enacted in the Sixty-second Year of the Republic of India-its follows:-

#### 1. Short Title :-

This Act may be called the Gujarat Short Title (Amendment) Act, 2011.

## 2. Definition :-

In this Act, unless the context otherwise requires, the words "Bombay Act" mean the Act enacted by a competent legislature or other competent authority before 1st May, 1960 for the State of Bombay or, as the case may be, the Province of Bombay and in force in the State of Gujarat on the commencement of this Act.

## 3. Amendment Of Short Titles Of Bombay Acts :-

In the short title of each of the Bombay Acts specified in column 4 of the Schedule, for the word "Bombay", the word "Gujarat" shall be, and shall be deemed to have been substituted on 1st May, 1960.

# 4. Citation Of Bombay Acts Stands Unmodified :-

Notwithstanding the amendment of short titles of Bombay Acts specified in column 4 of the Schedule by section 3, the citation of those Acts by reference to the number and year respectively specified in column 2 and 3 of the Schedule against those Acts shall stand unmodified.

# **<u>5.</u>** Construction Of Subordinate Legislation Made Under Bombay Acts :-

Unless the context otherwise requires, any reference to the short title of the Bombay Act specified in the Schedule, in any rules, Regulations, bye-laws, schemes, notifications or orders or in any other instrument made or issued under the said Bombay Act shall be construed as a reference to the short title of the said Bombay Act as amended by this Act.

<u>SCHEDULE 1</u> Schedule I (See sections 3 and 4)

Sr. No.	Act No.	Year	Name of fie Bombay Acts
1	2	3	4
1	Bom. VIII	1867	The Bombay Village Police Act 1867;
2	Bom. II	1868	The Bombay Ferries and Inland Vessels Act, 1868
3	Bom. X	1876	The Bombay Revenue Jurisdiction Act, 1876
4	Bom. V	1879	The Bombay Land Revenue Code, 1879
5	Bom. VII	1879	The Bombay Irrigation Act, 1879
6	Bom. I	1883	The Bombay Highway Act, 1883
7	Bom. IV	1887	The Bombay Prevention of Gambling Act, 1887
8	Bom. V	1890	The Bombay Municipal Servants Act, 1890
9	Bom. I	1904	The Bombay General Clauses Act, 1904
10	Bom. VII	1920	The Bombay Public Conveyances Act, 1920
11	Bom. XVIII	1920	The Bombay Pleaders Act, 1920
12	Bom. III	1928	The Bombay Non- Agriculturists loans Act, 1928
13	Bom. VII	1929	The Bombay Maternity Benefit Act, 1929
14	Bom. XVIII	1929	The Bombay Borstal Schools Act, 1929
15	Bom. II	1932	The Bombay Finance Act, 1932
16	Bom. IX	1934	The Bombay Trade Disputes Conciliation

17	Bom. IV	1938	Act, 1934 The Bombay Provincial Collection of Taxes Act, 1938
18	Bom. XXVIII	1942	The Bombay Land Improvement Schemes Act, 942
19	Bom. XX	1946	The Bombay Electricity (Special Powers) Act, 1946
20	Bom. III	1947	The Bombay Home Guards Act, 1947
21	Bom. XI	1947	The Bombay Industrial Relations Act. 1946
22	Bom. XXXIV	1947	The Bombay Adjudication Proceedings (Transfer and Continuance) Act, 1947
23	Bom. IVII	1947	The Bombay Rents, Hotel and -Lodging House Rates Control Act, 1947
24	Bom. IXI	1947	The Bombay Primary Education Act 1947
25	Bom. LXII	1947	The Bombay Prevention of Fragmentation and Consolidation of Holdings Act, 1947
26	Bom. LXIV	1947	The Bombay Forward Contracts Control Act, 1947
27	Bom. XXXI	1948	The Bombay Building (Control on Erection, Re-erection and Conversion) Act, 1948
28	Bom XXXIII	1948	The Bombay Land Requisition Act, 1948
29	Bom. LXVII	1948	The Bombay Tenancy and Agricultural Lands Act, 1948
30	LXXIX	1948	The Bombay Shops and Establishments Act, 1948
31	Bom. XV	1949	The Bombay Nursing Homes Registration Act, 1949
32	Bom. XXV	1949	The Bombay Prohibition Act, 1949
33	Bom. XXVII	1949	The Bombay Repatriated Prisoners Act, 1949
34	Bom. XXXV	1949	The Bombay Land Acquisition Officers Proceedings Validation Act 1949
35	Bom. XIII	1949	The Bombay Prevention of Excommunication Act, 1949
36	Bom. LIX	1949	The Bombay Provincial Municipal Corporations Act 1949
37	Bom. IV	1950	The Bombay Merged Stales (Laws) Act, 1950
38	Bom. XXIII	1950	The Bombay Local. Authorities Ceases Expenses Contribution Act, 1950
39	Bom. XXII	1951	The Bombay Police Act, 1951
40	Bom, .XXIII	1951	The Bombay Separation of Judicial and Executive Functions Act, 1951
41	Bom. XXXVIII	1951	The Bombay State Reserve Police Force Act, 1951
47	Rom YYIY	1053	The Romhay Evacuee Interect (Senaration)

74		LUU	Validating and Supplementary Act, 1.953
43	Bom. XI	1953	The Bombay Labour Welfare Fund Act, 1953
44	Bom. VIII	1954	The Bombay Separation of Judicial and Executive Junctions (Supplementary). Act, 1954
45	Bom. LXVIII	1954	The Bombay Extension of Laws to Non- Scheduled (Partially Excluded) Areas Act, 1954
46	Bom. LXXII	1954	The Bombay Animal Preservation Act, 1954
47	Bom.XVIII	1955	The Bombay Judicial Proceeding (Regulation of Reports) Act, 1955
48	Bora. LV	1955	Toe Bombay Highways Act, 1955
49	Bom. III	1956	The Bombay Aerial Ropeways Act, 1955
50	Bom. XXXI	1956	The Bombay Hindu Places of Public Worship (Entry Authorization ) Act, 1956
51	Bom. XXXVIII	1956	The Bombay Molasses (Control) Act, 1956
52	Bom. XXXIII	1957	The Bombay Corneal Grafting Act, 1957
53	Bom, XXXI	1958	The Bombay Revenue Tribunal Act, 1957
54	Bom. XL	1958	The Bombay Electricity Duty Act, 1958
55	Bom. LVI	1958	The Bombay Requisitioned Property (Continuance of Powers) (Saurashtra Area) Act, 1958
56	Bom. LX	1958	The Bombay Stamp Act, 1958
57	Bom, LXV	1958	The Bombay Motor Vehicles Tax Act 1958
58	Bom. LXVII	1958	The Bombay Motor Vehicles (Taxation of Passengers) Act, 1958
59	Bom. LXXXIII	1958	The Bombay Lotteries (Control and Tax) and Prize Competitions (Tax) Act, 1958
60	Bom. LXXXII	1958	The Bombay State Famine Relief Fund Act, 1958
61	Bom. XCII	1958	The Bombay Separation of Judicial and Executive Functions. (Extension) and the Code of Criminal Procedure (Provision for Uniformity) Act, 1958
62	Bom. XCIX	1958	The Bombay Tenancy and Agricultural Lands (Vidarbha Region and Kutch Area) Act, 1958
63	Bom. LVI	1959	The Bombay State Commissioners of Police Act, 1959
64	Bom. XI	1959	The Bombay Habitual offenders Act, 1959
65	Bom. LXX	1959	The Bombay Execution of Decrees

66	Bom. X	1960	(Temporary Postponement) Act, 1959 The Bombay Prevention of Begging Act, 1959
67	Bom. XI	1960	The Bombay Drags (Control) Act, 1959